

SPECIAL BENCH ITEM NO. 139

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**CA No.80/2019, CA No. 356/2019, CA No. 37/2021,
IA No. 11/2023 IN CP No. 46/ALD/2019**

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th March,
2023, 02:30 pm**

NAME OF THE COMPANY	AFAQ AHMED & ORS V/S SWEET HOME DWELLING PVT LTD & ORS
UNDER SECTION	241/242 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Ujjawal Satsangi, Advs.

*: For the Petitioner in main CP & Applicant in CA No. 37/2021 & Res. in CA
No.80/2019, CA No. 356/2019*

Sh. Sunil Kumar Srivastava, Adv.

*: For the Respondent No. 1-5 in main CP & Res. in CA No. 37/2021 & Applicant
in CA No.80/2019, CA No. 356/2019*

Sh. Deepak Maurya holding brief of Sh. Udai Chandani, Adv.

: For the applicant in IA No. 11/2023

ORDER

Learned counsel for the parties present.

Let the matter be listed before the Regular Bench on 29th March, 2023 for final
hearing.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Harnam Singh Thakur)
Member (Judicial)**

14th March, 2023

*Md. Zaid
(Stenographer)*